

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.168/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M

Name of the Company		M/s. Naresh Kumar & Company Pvt.Ltd. -Versus- Kalyanpur Cements Ltd.	
Under Section		9	I B C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

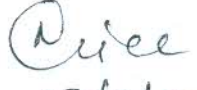
Mr. K. N. Jana,
Advocate

Petitioner


A.

17/4/17

1. Mr. Shaunak Mitra
2. Mr. Nilanjan Chatterjee } Respondents



17/4/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Heard. Reserved for order.

Ld. Counsel for Corporate Debtor prayed that he may be permitted to file the Board Resolution in the Office along with the Vakalatnama. Prayer is allowed.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)